

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-240/2016  
in OA-2698/2015  
MA-798/2017**

**New Delhi this the 06<sup>th</sup> day of March, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Rakesh Kumar Gupta, ([VH]) EMP. ID 19900636 Vice Principal),  
S/o: Late Sh. Kanhaiya Lal Gupta, Employee Group- "A"  
Age: 51 years old.  
Department DOE GNCTE,  
Employee Group : "A",  
R/o : 30/LG-1, Teachers Apartment, Block-A, Dilshad Colony,  
Delhi-95. Emails: [rkgd1964@gmail.com](mailto:rkgd1964@gmail.com), [rkg.vh2014@gmail.co](mailto:rkg.vh2014@gmail.co), &  
[rkg.v.pl@gmail.com](mailto:rkg.v.pl@gmail.com) and currently working in GBSSS, New Seemapuri,  
Delhi-110095.

...      Applicant in person

Versus

- Smt. Kamlesh Sogan & Ors through
1. Smt. Kamlesh Sogan (Re-employed Principal),  
O/o St. Eknath SKV (1106023), J&K Block, Dilshad Garden, Delhi-95,  
Emails: [stekanth1106023@gmail.com](mailto:stekanth1106023@gmail.com), [steknath1106023@yahoo.co.in](mailto:steknath1106023@yahoo.co.in).
  2. Smt. Usha Kumari (HOS, St. Eknath SKV (1106023),  
J&K Block, Dilshad Garden, Delhi) through HOS of the present  
officiating school,  
O/o SKV (1104021), Gokal Puri Village, Delhi-110094. Emails:  
[Gskv110402139@yahoo.com](mailto:Gskv110402139@yahoo.com), [veenars60@gmail.com](mailto:veenars60@gmail.com).

...      Respondents  
(through Sh. Vijay Pandita)

**ORDER (ORAL)**

**Hon'ble Sh. Shekhar Agarwal, Member (A)**

This CP has been filed for alleged non compliance of order dated 20.08.2015, operative part of which reads as follows:

"5. Having regard to the aforesaid position, I dispose of the present OA directing the

respondents no. 1 & 2 to furnish the applicant the legible copies of the aforesaid communication dated 13.02.2015 as well as the aforesaid list dated 03.02.2015 within a period of 15 days from the date of receipt of a copy of this order."

2. In compliance thereof, the respondents have made available to the applicant copies of the aforesaid communication. Receipt of this communication is available at page 17 of the reply filed by the respondents.
3. In view of the aforesaid, we are satisfied that our order has been complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.
4. MA also stands disposed of in view of the order passed in CP.

**(Raj Vir Sharma)**  
**Member (J)**

/ns/

**(Shekhar Agarwal)**  
**Member (A)**